

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 118 of 2014 &
IA No. 186 of 2013**

Dated : 25th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd. Appellant(s)
Versus
NHPC Respondent(s)**

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Shashank Pandit**

**Counsel for the Respondent(s) : Mr. Sachin Datta with
Mr. Anjane Anuj (Rep. for R-1
Mr. M.S.Ramalingam for CERC**

ORDER

The Learned Counsel for all the parties have finished their arguments. Written submissions have been filed by the Learned Counsel for all the parties after serving copy on the other side.

Judgment is reserved.

**(Rakesh Nath)
Technical Member
mk/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**